

Application for grant of Certificate of Registration rejected

October 28, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Rejected on</u>
1.	M/s.Right Credits & Securities (P) Ltd., 3-B, 2 nd Floor, Pusa Road, New Delhi-110 005.	23.10.1998
2.	M/s. JSG Leasing Ltd., G-1, Ashok Bhavan, 93, Nehru Place, New Delhi-110 019.	24.10.1998

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

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